

Annexure – 8
Name of the corporate debtor: Fine Dine Ventures Private Limited; Date of commencement of CIRP: 10.08.2023 and appointment of RP as on 22.11.2023
List of creditors as on: 06.05.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Speciality Restaurant Limited	13.09.2023	₹ 22,280,986.14	₹ 0.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 22,280,986.14	₹ 0.00	The amount of claim of Rs. 2,22,80,986.14 is not admitted on the account of insufficient documentation provided as proof of claim.
2	Femilaa Frozen Foods	12.10.2023	₹ 58,146.00	₹ 58,146.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
3	HP GAS Aundh Gas Company	04.10.2023	₹ 650,444.50	₹ 650,444.50	Operational Debt	₹ 0.00	₹ 0.00	No	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
	TOTAL		₹ 22,989,576.64	₹ 708,590.50								₹ 22,280,986.14		